

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III (SPECIAL BENCH)**

Item No. 305
86/252/ND/2022

IN THE MATTER OF:

ACIT Circle 19(1), New Delhi

.....APPLICANT/PETITIONER

Vs

ROC (M/s. Preeminance Services OPC Pvt. Ltd.)

.....RESPONDENT

SECTION

U/s 252

Order delivered on 13.05.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Puneet Rai, SSC, Mr. Ashvini Kumar,
Mr. Rishabh Nangia, Mr. Nikhil Jain, Advocate.

For the Respondent :

HYBRID HEARING (PHYSICAL & VC)

ORDER

One week further time granted to the Appellant to place on record the Assessment Order for the year 2017-18.

List the matter on **22.07.2024**.

Sd/-

(RAHUL BHATNAGAR)
MEMBER (TECHNICAL)

Sd/-

(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)